Before the Appellate Tribunal for Electricity Appellate Jurisdiction

Interlocutory Application Nos. 104 to 108 of 2007 in AFR No. 706 of 2007

Dated: 26th June, 2007

Coram: Hon'ble Mr. A. A. Khan, Technical Member

Hon'ble Mrs. Justice Manju Goel, Judicial Member

Shri Shri Mal Plantation Ltd. ... Appellant

Versus

Chhattisgarh State Electricity Board & OthersRespondents

For the Appellant: Mr. Arun K. Beriwal, Advocate

For the Respondents : No appearance

ORDER

After arguing for a while, Mr. Arun K Beriwal, Advocate, says that he wants to approach the appropriate commission for redressal of his grievances and wants to withdraw the present appeal. He is allowed to withdraw the appeal and the appeal is dismissed as withdrawn.

(Mrs. Justice Manju Goel)
Judicial Member

(Mr. A. A. Khan) Technical Member